

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 50

Dated: 16.04.2019

Consequent upon the promotions of Steno Typists as Junior Scale Stenographers in the pay level-6B (35600-112800), 26 Steno Typists to the posts of Junior Scale Stenographers in their own pay and grade vide order No. 28 dated 05.04.2019 and also assigning the charge of Junior Scale Stenographers to 07 Steno Typists vide order No. 29 dated 05.04.2019 in Kashmir division, the following transfers and postings of Junior Scale Stenographers and Steno Typists are made in the interest of administration:

A) Junior Scale Stenographers:

1. Shri Showkat Ahmad Malik, Steno Typist, Munsiff Court, Tangmarg upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Baramulla against the newly created post.
2. Ms. Shube Dar, Steno Typist, Small Causes Court, Srinagar upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Srinagar against available vacancy.


B) Junior Scale Stenographers in their Own Pay and Grade:

3. Shri Mubasir Shafi, Steno Typist, Special Mobile Magistrate Passenger Tax Court, Srinagar upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Kupwara against the newly created post.
4. Shri Ashaq Hussain Bhat, Steno Typist, 1st Additional Munsiff Court, Srinagar upon his promotion as Junior Scale Stenographer in his own pay

and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Trehgam against the newly created post.

5. Shri Danish Manzoor Jan, Steno Typist, 2nd Additional Munsiff Court, Srinagar upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Budgam against available vacancy.
6. Shri Abdul Rouf Naik, Steno Typist, Additional Special Mobile Magistrate Court, Kulgam upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Kulgam against the newly created post.
7. Shri Shakeel Ahmad Dar, Steno Typist, Munsiff Court, Pampore upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Handwara against available vacancy.
8. Shri Muzzafar Shafi, Steno Typist, Sub Judge Court, Pattan upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Bandipora against available vacancy.
9. Shri Abdul Majid Dar, Steno Typist, Additional Special Mobile Magistrate Court, Chandoosa upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Sopore against available vacancy.
10. Shri Tareq Ahmad Bhat, Steno Typist, Munsiff Court, Aishmuqam upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Anantnag against available vacancy.
11. Shri Showket Ahmad Bhat, Steno Typist, Munsiff Court, Dangi wacha upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Judge Small Causes, Srinagar against the newly created post.

12. Shri Shahidul Islam Malik, Steno Typist, Special Mobile Magistrate Court, Anantnag upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Shopian against available vacancy.
13. Shri Aurfat Bashir Dar, Steno Typist, Munsiff Court, Anantnag upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge/Chief Judicial Magistrate, Pulwama against the newly created post.
14. Ms Shazia Shaban, Steno Typist, Munsiff Court, Pulwama upon her promotion as Junior Scale Stenographer in her own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Pulwama against the newly created post.
15. Shri Sheeraz Ahmad Dar, Steno Typist, Additional Special Mobile Magistrate Court, Awantipora upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Anantnag against the newly created post.
16. Shri Villayat Hussain Sofi, Steno Typist, Munsiff Court, Sumbal upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Additional District & Sessions Judge, Kupwara (Fast Track Court) against the newly created post.
17. Ms Aamina Gh. Nabi Sofi, Steno Typist, 3rd Additional Munsiff Court, Srinagar upon her promotion as Junior Scale Stenographer in her own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Ganderbal against available vacancy.
18. Shri Towheed Rasool Najar, Steno Typist, Additional Special Mobile Magistrate Court, Kralpora upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of City Judge, Srinagar against the newly created post.


19. Shri Sajad Ahmad Tantray, Steno Typist, Special Mobile Magistrate Court, Trehgam upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Municipal Magistrate, Srinagar against the newly created post.
20. Shri Mubashir Ahmad Malik, Steno Typist, Sub Judge Court, Kupwara upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Passenger Tax, Srinagar against the newly created post.
21. Ms Insha Maqbool, Steno Typist, Special Magistrate Forest Court, Srinagar upon her promotion as Junior Scale Stenographer in her own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Budgam against the newly created post.
22. Shri Sajad Hussain Khan, Steno Typist, Munsiff Court, Bandipora upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Pattan against the newly created post.
23. Shri Rafat Nabi Dar, Steno Typist, Sub Judge Court, Chadoora upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Magistrate Forest Court, Srinagar against the newly created post.
24. Shri Imtiyaz Hussain Khanday, Steno Typist, Munsiff Court, Tral upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Bijbehara against the newly created post.
25. Shri Syed Irfan Ali Rizvi, Steno Typist, Additional Special Mobile Magistrate Court, Bandipora upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Srinagar against the newly created post.
26. Shri Tanveer Hussain Malik, Steno Typist, Munsiff Court, Qazigund upon  his promotion as Junior Scale Stenographer in his own pay and grade is

transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate (Traffic), Srinagar against the newly created post.

27. Shri Tajamual Islam Mir, Steno Typist, Sub Judge Court, Baramulla upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Uri against the newly created post.
28. Shri Shabir Ahmad Wani, Steno Typist, Munsiff Court, Ganderbal upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Baramulla against the newly created post.

C) Steno Typists assigned the charge of Junior Scale Stenographers:

29. Shri John Mohammad Mir, Steno Typist, Munsiff Court, Dooru is transferred and posted as incharge Junior Scale Stenographer in the Court of Sub Judge, Chadoora against the newly created post.
30. Shri Nadeem Bashir Rather, Steno Typist, Additional Special Mobile Magistrate Court, Ganderbal is transferred and posted as incharge Junior Scale Stenographer in the Court of Additional District & Sessions Judge, Budgam (Fast Track) against newly created post.
31. Shri Javid Ahmad Mir, Steno Typist, Sub Judge Court, Vailoo is transferred and posted as incharge Junior Scale Stenographer in the same Court against the newly created post.
32. Shri Umer Ayoub Wani, Steno Typist, Additional Special Mobile Magistrate Court, Pantha Chowk is transferred and posted as incharge Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Leh against available vacancy.
33. Shri Bilal Ahmad Shah, Steno Typist, Additional Special Mobile Magistrate Court, Shopian is transferred and posted as incharge Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Kargil against available vacancy.



34. Shri Sartaj Ahmad Dar, Steno Typist, Munsiff Court, D.H.Pora is transferred and posted as incharge Junior Scale Stenographer in the Court of Special Mobile Magistrate, Kargil against the newly created post.
35. Shri Farooq Ahmad Dar, Steno Typist, Special Mobile Magistrate (Sub Judge) Court, Budgam is transferred and posted as incharge Junior Scale Stenographer in the Court of Special Mobile Magistrate, Leh against the newly created post.

D) Steno Typists

36. Shri Waseem Shafi Langoo, Steno Typist posted in the Court of City Judge, Srinagar is transferred and posted as such in the court of Munsiff/JMIC, Budgamvice Ms Zahida Akhtar.
37. Shri Tanveer Ahmad Dar, Steno Typist posted in the court of Special Mobile Magistrate, Pulwama is transferred and posted as such in the Court of Munsiff/JMIC, Anantnag against available vacancy.
38. Shri Mehraj Din Bhat, Steno Typist posted in the Court of Special Mobile Magistrate, Baramulla is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Chandoosa against available vacancy.
39. Shri Gulzar Ahmad Sheikh, Steno Typist posted in the Court of Munsiff Mobile Magistrate (Traffic), Sopore is transferred and posted as such in the Court of Munsiff/JMIC, Pulwama against available vacancy.
40. Ms Samreena, Steno Typist posted in the Court of Special Mobile Magistrate (Traffic), Srinagar is transferred and posted as such in the Court of Munsiff/JMIC, Ganderbal against available vacancy.
41. Shri Syed Mehdi, Steno Typist posted in the Court of Special Mobile Magistrate, Kargil is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Drass against available vacancy.
42. Ms Jigmat Wangmoo, Steno Typist posted in the Court of Special Mobile Magistrate, Leh is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Khaltsi against available vacancy.

43. Ms Zahida Akhter, Steno Typist, Munsiff Court, Budgam is transferred and posted as such in the Court of Additional Special Mobile Magistrate, Pantha Chowk against available vacancy.

- Note: a)** All the Presiding Officers shall ensure that transferee is relieved within 10 days from the date of issuance of this Order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.
- b)** Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.

(By Order)

Sd/-
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 117-199/PSY

Dated: 16.04.2019

Copy to the:

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
3. Registrar Rules, High Court of J&K at Jammu.
..... for information.
- 4-15. Principal District & Sessions Judge Srinagar/Anantnag/ Bandipora/ Baramulla/ Budgam /Ganderbal/Kargil/Kulgam/Kupwara/Leh/Pulwama/Shopian.
- 16-17. Additional District & Sessions Judge (Fast Track Court), Budgam/Kupwara.
- 18-37. CJM/Sub Judge, Srinagar/Anantnag/Baramulla/Kupwara/Budgam/Kulgam/Handwara/Pattan/ Bandipora/Sopore/Shopian/Kargil/Leh/Kulgam/Pulwama/Ganderbal/Chadoora/Bijbehara/Uri/Vailoo.
38. Judge Small Causes Court, Srinagar.
- 39-46. Special Mobile Magistrate (Sub Judge) Court, Srinagar/ Anantnag/Budgam/Pulwama/Leh/Baramulla/Trehgam/Kargil.
47. Special Municipal Magistrate, Srinagar.
48. Special Mobile Passenger Tax Magistrate, Srinagar.
49. Special Forest Magistrate, Srinagar.
50. Special Mobile Magistrate (Traffic), Srinagar.
51. City Judge, Srinagar.
52. Chief Accounts Officer, High Court of J&K, Jammu.
- 53-66. Munsiff/JMIC,
Anantnag/Pulwama/Bandipora/Tangmarg/Pampore/Aishmuqam/Dangiwachha/Sumbal/Tral/Qazigund/
Ganderbal/Dooru/D.H.Pora/Budgam/.
67. 1st Addl. Munsiff, Srinagar.
68. 2nd Addl. Munsiff, Srinagar.
69. 3rd Addl. Munsiff, Srinagar.
70. City Munsiff, Srinagar.
- 71-80. Additional Special Mobile Magistrate (Munsiff), Kulgam/Awantipora/Chandoosa/Kralpora Bandipora/Ganderbal/PanthaChowk/Shopian/Drass/Khaltsi.
81. Munsiff Mobile Magistrate (Traffic), Sopore.
..... for information and necessary action.
82. Order File.
83. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

(Signature)
(G. M. Parray)
Joint Registrar
16/4/19 *16/4/19*